

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.06/(MAH)/2016
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2016

NAME OF THE PARTIES: Mr. Mukesh Balabhai Patel

V/s.
M/s. Tulip Shapes & Structures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1	Arjun Panichay	Advocate for Petitioners	
2.	Gaurangi Pujara	Advocates for Respondent nos. 1-5 i/b Little & Co.	




Order

C.P. No 06/241-242/NCLT/MAH2016

1. Ld. Counsels for both the sides are present.
2. Reply of the respondent has been filed today, to be placed on records by the Registry as per the prescribed rules. A copy of the reply has been handed over to other side. Rejoinder, if any, to be filed within two weeks' time.
3. Let this C.P. be put up for hearing on 09.11. 2016. Date is duly communicated in the open court.

sd/-

Dated: 17.09.23016

Shri M.K. Shrawat
Member (Judicial)